## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.A No.31/(MAH)/2014 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2016

NAME OF THE PARTIES: Mr. Kamlesh Kalidas Shah

V/s. M/s. Larsen & Toubro Ltd.

SECTION OF THE COMPANIES ACT: 59 of the Companies Act 1956.

S. No.

NAME

DESIGNATION

SIGNATURE

## Order

## Company Appeal No. 30/59/NCLT/MB/MAH/2014

- Till the rise of the Court neither the Petitioner nor the Respondent or their representative appeared.
- 2. On the last date of hearing Advocate Mr. M. S. Bhardwaj & Mr. V. P. Varma from the side of the Petitioner were present. The Advocates have duly noted down the next date of hearing i.e. 10.08.2016 and they have also been directed to communicate the date to the Respondents; however, no one has appeared.
- Company Petition is now to be listed on 29.08.2016. Registry/ Bench Officer
  is directed to issue requisite notices of hearing to the concerned parties and
  also their Legal Representatives.

sd/-

M. K. SHRAWAT Member (Judicial)

Dated: 10th August, 2016.